

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/ 1048 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandan Das,  
District and Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 5<sup>th</sup> March 2019.

Sub: **Permission to leave the station.**

Ref:- Your letter No.DJ/BAK/772/2019/E Dated the 02.03.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the Station, with your official car, at your own cost, w.e.f. the evening of 02.03.2019 (after office hours) till the morning of 05.03.2019, has been granted/rejected. The Chief Judicial Magistrate, Baksa will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-49/2000/ 1049 IA, dated 5.3.19**

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Balan.